

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 9/58/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE COMPANY: Manjula Negi V/s. M/s. MVM Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


For the Petitioner (s) : None

For the Respondent (s) : None

Order

Notice to the Respondent, returnable on 1st August, 2017. Dasti.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)